

SPECIAL BENCH  
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/120(KB)2014  
RA/1356(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> FEBRUARY 2024, 02:30 P.M**

IN THE MATTER OF	DHIRAJ KUMAR MANTRI VS LOVELY TRADECOM PVT.LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Arun Kumar Upadhyay, Adv. ] For the Petitioner.  
Ms. Shobha Upadhyay, Adv. ]  
Ms. Namrata Singh, Adv. ]  
  
Mr. Subhasis Chakraborty, Adv. ] For Respondent Nos. 2 to 4  
Mr. Amit Chowdhury, Adv. ]  
Ms. Sushmita Kumari Singh, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **2<sup>nd</sup> April, 2024.**

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**